

**Central Administrative Tribunal  
Principal Bench**

**OA No.1473/2009  
OA No.1674/2009**

New Delhi, this the 31<sup>st</sup> day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

**1. OA No.1473/2009.**

Harikesh Bahadur Singh Gautam  
462, Block 13,  
Lodhi Colony,  
New Delhi. ... Applicant.

(None is present for the applicant)

Vs.

1. Union of India  
Through Secretary  
Ministry of Information and Broadcasting  
Shastri Bhawan,  
Parliament Street,  
New Delhi.
2. The Prasar Bharti  
Through its CEO,  
PTI Building,  
Parliament Street,  
New Delhi.
3. DD News  
Through its Director General  
Central Production Centre (CPC)  
Khel Gaon, New Delhi.
4. Broadcasting Engineering Consultants India  
Limited, through its CMD  
14-B, Ring Road,  
Indraprastha Estate,  
New Delhi 110 002.
5. Mamta Chopra  
Anchor cum Correspondent  
Central Production Centre,

DD News, Khel Gaon,  
New Delhi-49.

6. Jaya Sinha  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
7. Tejinder Singh  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
8. Chandra Shekhar Joshi  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
9. Sakat Bhatt  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
10. Priyanka Agarwal Chaudhary  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
11. Aryendra Pratap Singh  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
12. Om Prakash Das  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
13. Nikhil Kumar Singh  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,

New Delhi-49.

14. Rahul Gupta  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
15. Anika Kalra Kalha  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
16. Ashutosh Pandey  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
17. Hindol Basu  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
18. Swati Bakshi  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
19. Preet Kaur  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
20. Ramaa Tyagi  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.
21. Rajani Sen  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

22. Piyushi Sharman  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

23. Nadeem Akhtar Ansari  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

24. Suhail Akram Rathore  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

25. Asim Kumar  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

26. Ashwini Kumar  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

27. Yashvi Tirath  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

28. Manoj Tibrewal Aakash  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49.

29. Aamir Rizvi  
Anchor cum Correspondent  
Central Production Centre,  
DD News, Khel Gaon,  
New Delhi-49. .... Respondents.

(By Advocates, Shri Rajeev Sharma and Shri Ajesh Luthra for Respondent Nos.5, 7, 9, 10, 11, 12, 13, 19, 23, 25 & 26)

**2. OA No.1674/2009.**

Atul Keshav Pateriya  
 House No.103,  
 Gagan Vihar Extension  
 East Delhi 110 051. ... Applicant.

(None is present for the applicant)

Vs

1. Union of India  
 Through Secretary  
 Ministry of Information and Broadcasting  
 Shastri Bhawan,  
 Parliament Street,  
 New Delhi.
2. The Director General  
 Doordarshan,  
 Mandi House,  
 New Delhi 110 001.
3. The Chief Executive Officer  
 Prasar Bharati  
 Ministry of Information and Broadcasting  
 Mandi House,  
 New Delhi 110 01.
4. The General Manager  
 Broadcast Engineering Consultant India Ltd.  
 14-B, Ring Road,  
 Indraprastha Estate,  
 New Delhi 110 002.
5. Sh. Om Prakash Das  
 65-C, Lok Sabha Flats,  
 CPWD Housing Complex,  
 Vasant Vihar,  
 New Delhi 110 057.
6. Sh. Nikhil Kumar Singh  
 B-1217, 2<sup>nd</sup> Floor,  
 G. D. Colony,  
 Mayur Vihar, Phase-II,

Delhi 110 092.

7. Sh. Manoj Tibrewal Aakash  
92, North Avenue,  
New Delhi 110 001. ... Respondents.

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman :**

The OA is of the year 2009. At one point of time, the OA was allowed, but when the order passed by this Tribunal was challenged before the Hon'ble High Court of Delhi, the writ petition was allowed, and the matter was remanded back to the Tribunal. Time was stipulated for disposal of the OA after remand.

2. Taking into account, the urgency involved in the OA, we directed the matter to be listed yesterday. Since, there was no representation for the applicants, we directed the matter to be listed today, under the caption "Dismissal" so that the applicants can have an opportunity to represent their case. Even today, there is no response from them. It appears that the applicants have lost interest in the OA itself. We dismiss the OA for default.

**(Aradhana Johri)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/pj/